

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M. A. 4/2025/EZ

ORIGINAL APPLICATION NO. 127/2023/EZ

A ALI

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

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Filed by

Dipanj Ghosh

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

SL. NO. 1377 Dt.- 15 JUL 2024



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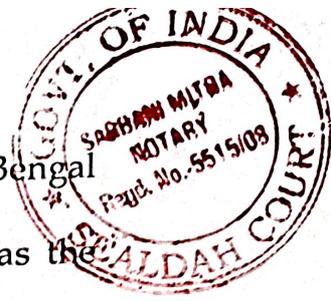
..... RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

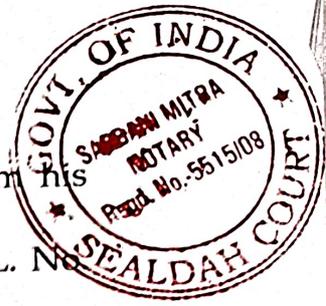
I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by faith-Hindu, Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do hereby solemnly declare and say as follows:-

15 JUL 2024



01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 1, to affirm this Affidavit on its behalf and as such, I am competent to do so.
02. That, this affidavit is being affirmed in pursuant to the judgment passed by this Hon'ble Tribunal dated 12.03.2024.
03. That, the Hon'ble National Green Tribunal vide judgment dated 12.03.2024, directed the State Board to "take appropriate action against the said Sri Jagabandhu Ray and ensure that his drainage does not drain any sludge into the said water body. Appropriate directions in this regard for drainage and treatment of sludge shall be given by the West Bengal Pollution Control Board."
04. That, in compliance with the judgment passed by the Hon'ble National Green Tribunal, the State Board vide Memo No. 427-2/WPBD-OC(92)/14(Part-I) dated 30.04.2024 issued a direction upon Sri Jagabandhu Ray, residing at Vill.- Lohapur, P.S.- Nalhati,

15 JUL 2024



Dist.- Birbhum, not to discharge the sullage generated from his residence into the waterbody situate at Mouza- Lohapur, J.L. No. 117, L.R. Dag No. 172, P.S.- Nalhati, Dist.- Birbhum. He is also directed by the State Board to arrange for proper drainage and treatment of sullage generated from his residence within a period of one month and thereafter submit the compliance report.

05. That, in compliance with the judgment passed by the Hon'ble National Green Tribunal, the State Board vide Memo No. 428-2/WPBD-OC(92)/14(Part-I) dated 30.04.2024 issued a direction upon Smt. Tulabati Mal, residing at Vill.- Lohapur, P.S.- Nalhati, Dist.- Birbhum, to restore the waterbody by cleaning aquatic plants and weeds of the waterbody situate in Mouza- Lohapur, J.L. No. 117, L.R. Dag No. 172, P.S.- Nalhati, Dist.- Birbhum within a period of one month and thereafter submit the compliance report.

Copies of the directions issued by the State Board dated 30.04.2024 are annexed herewith and collectively marked with letter "R".

15 JUL 2024

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.


DEPONENT



15 JUL 2024



VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

D. Subrata Ghosh

Identified and corrected by me
Advocate
WBPCB

Subrata Ghosh
DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification By
[Signature]
SARBANI MITRA
NOTARY
Regd. No. 5515/08

15 JUL 2024

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'R'



LIFE
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Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Durgapur Regional Office
Sahid Khudiram Surani, City Centre, Durgapur - 713 216,
Paschim Bardhaman, Telephone: (0343) 254-6708.

Memo No. 427 -2/WPBD-OC(92)/14(Part-I)

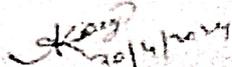
Date: 30.04.2024

To
Sri Jagabandhu Ray
Vill.-Lohapur, P.S.-Nalhati
Dist.-Birbhum

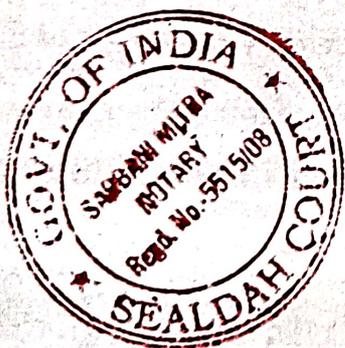
Ref: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024
(O. A. No. 127/2023/EZ, Earlier O.A. No. 475/2022/PB)

Sir,

In reference to the Order of Hon'ble NGT mentioned above, you are directed not to discharge the sullage generated from your residence into the water body in Mouza-Lohapur, J.L. No. 117, L.R. Dag No. 172, P.S.-Nalhati, Dist.-Birbhum. You are also directed to arrange proper drainage & treatment of sullage generated from your residence within a period of one month hereof and submit the compliance report to this office.


Environmental Engineer
Durgapur Regional Office

Encl: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024.



Typed Copy

Date: 30.04.2024

To

Sri Jagabandhu Ray

Vill-Lohapur, P.S.-Nalhati

Dist.-Birbhum

Ref: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024 (O.A. No. 127/2023/EZ, Earlier O.A. No. 475/2022/PB)

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In reference to the Order of Hon'ble NGT mentioned above, you are directed not to discharge the sullage generated from your residence into the water body in Mouza-Lohapur, J.L. No. 117, L.R. Dag No. 172, P.S.-Nalhati, Dist.-Birbhum. You are also directed to arrange proper drainage & treatment of sullage generated from your residence within a period of one month hereof and submit the compliance report to this office.

Environmental Engineer

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Encl: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024.





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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Durgapur Regional Office
Sahid Khudiram Sarani, City Centre, Durgapur - 713 216,
Paschim Bardhaman, Telephone: (0343) 254-6708.

Memo No. 428-2/WPBD-OC(92)/14(Part-I)

Date: 30.04.2024

To
Smt. Tulabati Mal
Vill.-Lohapur, P.S.-Nalhati
Dist.-Birbhum

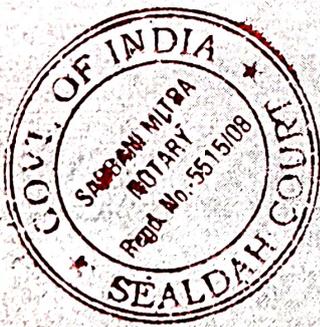
Ref: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024
(O. A. No. 127/2023/EZ, Earlier O.A. No. 475/2022/PB)

Madam,

In reference to the Order of Hon'ble NGT mentioned above, you are directed to restore the water body by cleaning the aquatic plants and weeds of the water body in Mouza-Lohapur, J.L. No. 117, L.R. Dag No. 172, P.S.-Nalhati, Dist.-Birbhum within a period of one month hereof and submit the compliance report to this office.

Key
30/4/2024
Environmental Engineer
Durgapur Regional Office

Encl: Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 12/03/2024.



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